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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (CAA) No.417/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Falcon Holdings Pvt.Ltd. & Ors.		
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHUM, AND, felin

2491)+

ORDER

Ld. Counsel for the petitioners is present.

List it on 11/10/2017 for hearing.

(Jinan K.R.) Member (Judicial)